NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 479/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Kamla Dhanjal Construction Company Pvt. Ltd.

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

Sunic Agramal C.A Harren Dhanjal Dieucter

ORDER TCP 479/252/NCLT/MB/MAH/2017

On the request made by the Petitioner for withdrawal of the Company Petition to file afresh under appropriate law, this Petition is dismissed as withdrawn with a liberty to file afresh in accordance with law.



B.S.V. PRAKASH KUMAR Member (Judicial)